

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 6 0 9 / 2 0 0 7

(From the judgement and order dated 30/ 0 5 / 2 0 0 7 in DBC W P No.9 9 8 8 / 2 0 0 6  
of The HIGH COURT OF RA J A S T H A N , JAI P U R B E N C H)

STA T IO N ROAD JAI P U R VYAV S A Y SANGH & ORS.

Petitioner(s)

VER SUS

STA T E OF RA J A S T H A N & ORS.

Respondent(s)

[With prayer for interim relief]

Date: 25/ 0 6 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T IC E TARU N CHAT T E R J E E

HON' B L E MR. JUS T IC E P. K. BA L A S U B R A M A N Y A N

For Petitioner(s)

Mr. S. Ganesh, Sr. Adv.  
Mr. R. K. Sanghi, Adv.  
Mr. Narender Shar m a, Adv.  
Mr. Anil Ku m a r Tand ale, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The Special Leave Petition is dismissed.

(Subhash Chander)  
Court Master

(Phoolan W ati Arora)  
Court Master